

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.3711
TO BE ANSWERED ON 09.08.2017**

US VISA TO INDIAN CITIZENS

3711. SHRI RAM CHARITRA NISHAD:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Indian nationals who worked in Iraq, Libya and Syria would not be able to get US visa due to the strict visa norms introduced by the US Government;**
- (b) if so, the details thereof;**
- (c) whether the Government has taken up this issue with the US Government; and**
- (d) if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRI M. J. AKBAR)**

- (a) & (b) No. There is no ban on Indian nationals working in Iraq, Libya and Syria or in any other country to obtain US visa.**
- (c) & (d) Do not arise.**
